



NATIONAL COMPANY LAW TRIBUNAL  
राष्ट्रीय कंपनी विधि अधिकरण  
CUTTACK BENCH  
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 10<sup>th</sup> APRIL, 2023, 10:30 A.M.

CP (IB) No. 20/CB/2022

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Magnum Sea Foods Ltd. -Vs- Ashadeep Aquaculture Pvt. Ltd.
Under Section	9 IBC


For Petitioner (s) :

For Respondent (s) Mr. S. K. Acharya, Adv.

**ORDER**

No representation for the petitioner. Respondent is represented by Ld. Counsel Mr. S. K. Acharya. It is brought to notice that the matter has been stayed by Hon'ble High Court of Orissa in WP(C) No. 6941 of 2023 on 13.03.2023. In view of the orders of Hon'ble High Court of Orissa, matter adjourned to 26.06.2023.

  
Satya Ranjan Prasad  
Member (Technical)

  
P. Mohan Raj  
Member (Judicial)